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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1752/97

Date of Order : 2.1.98

BETWEEN :

K.Pushpa

.. Applicant.

AND

The Air Officer Commanding,
Air Force Station, Hakimpet,
Secunderabad.

.. Respondent.

Counsel for the Applicant

.. Mr.C.M.R.Velu

Counsel for the Respondent

.. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr.Joginder Singh for Mr.C.M.R.Velu, learned counsel for the applicant and Mr.N.R.Devraj, learned standing counsel for the respondent.

2. The applicant is the daughter of late Sri K.Mysiah (Pass No. HAK/570). He was a regular employee in the cadre of Safaiwala under the respondent organisation. He died on 15.6.85 while he was in service. It is stated that the applicant is a Physically Handicapped candidate and belonged to SC community. She is in a very indigent circumstances and hence prays for compassionate ground appointment.



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3. This OA is filed by the applicant to appoint her in a Group-D post on compassionate ground.

4. The grounds on which the OA is filed are not satisfactory. The deceased father though a Safaiwala died wayback in 1985 12 years earlier. Hence at this late hours the request cannot be granted. However, it is for the administration to dispose of the representation ~~accordingly~~ ^{suitably in accordance with rule} as she is kept in darkness.

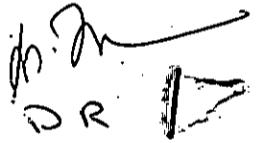
5. In the result, the OA is dismissed. However, the respondents are advised to reply her suitably to her representation. No costs.



(R. RANGARAJAN)
Member (Admn.)

Dated : 2nd January, 1998

(Dictated in Open Court)


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Copy to:

1. The Air Officer Commanding, Air Force Station, Hakimpet, Secunderabad.
2. One copy to C.M.R.Velu, Advocate, CAT, Hyderabad.
3. One copy to Mr. N.R.Devraj, Sr. CGSC, CAT, Hyderabad.
4. One copy to D.R(A), CAT, Hyderabad.
5. One duplicate.

YLKR

19/1/98
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II Court

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CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN

AND
R. Ramgopal
THE HON'BLE MR. K. RAGENDRA PRASAD M(A)

DATED: 2-1-1998

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in
O.A. No. 1752/97

T.A. No.

(W.R.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

